

ITEM NO.5

REGISTRAR COURT. 2

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH D.

Criminal Appeal No(s). 1595/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

LALLOO SINGH ALIAS PAHALWAN SINGH

Respondent(s)

Date : 20-02-2023 This appeal was called on for hearing today.

For Appellant(s)

Mr. Rohit K. Singh, AOR

For Respondent(s)

Mr. Anupam Mishra, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records are not received, though the matter involves sentence
of life imprisonment for the offence punishable under Section 302
read with 34 of IPC and D.O. Letter is already issued.

Await records.

List again on 13.04.2023.

PAVANESH D.
Registrar

pm